

**UNION PUBLIC SERVICE COMMISSION, SUPERVISOR
(CONFIDENTIAL) RECRUITMENT RULES, 1989**

CONTENTS

1. Short title and commencement
2. Number of post, classification and scale of pay
3. Method of recruitment, age limit, qualifications etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

**UNION PUBLIC SERVICE COMMISSION, SUPERVISOR
(CONFIDENTIAL) RECRUITMENT RULES, 1989**

¹ Published in the Gazette of India, Pt. II. Sec. 3(1), dated 24th February, 1990 (w.e.f. 24th February, 1990). In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Supervisor (Confidential) in the office of the Union Public Service Commission, namely : -

1. Short title and commencement :-

(1) These rules may be called the Union Public Service Commission, Supervisor (Confidential) Recruitment rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualifications etc :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
Supervisor	*I (1989)	General Central	Rs. 1640-60-2600-
(Confidential).	* Subject to variation	Service, Group 'B'	EB-75-2900.
	dependent on work-load.	(Non-Gazetted, Ministerial).	
Whether selection post or non selection post.	Age limit for direct recruitment.	Whether benefit of added years of service admissible under rule 30 of the Central Civil Services	Educational and other qualifications required for direct recruits.

		(Pension) Rules,	
		1972.	
5	6	7	8
Not Applicable.	Not Applicable.	Not Applicable.	Not Applicable.